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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP 91/397-398/NCLT/AHM/2016 (New) C.P. No.14/397-398/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Ms. MANORAMA KUMARI MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

Name of the Company:

Gaurav Soni & Ors.

V/s

Chamunda Pharma Machineries Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956;

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. Rohan Shal	Advocat	Resp. No. 6	Red 38
2. Ruellabh Shah	Advocati	pespondend No. 2 tes	The land
3. Adun R. sheth	Advoced ex Solicitor	Petitioner	K.R. Rundler
Cuith Coina R. Pareth	Adv	M	
4. PAVAN S. GODIAWAC	A DWOCATE	RESPONDENT	Mulling

ORDER

Learned Advocate Mr. Arjun Sheth with Learned Advocate Ms. Krina Parekh present for Petitioner. Learned Advocate Mr. Pavan Godiawala present for Respondent no. 1. Learned Advocate Mr. Rushabh Shah present for Respondents no. 2 to 5. Learned Advocate Mr. Rohan Shah present for Respondent no. 6.

On request of both sides.

List the matter on 25.01.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 15th day of December, 2017.